

STAGE-WISE AND CATEGORY WISE 10 YEARS OLD CIVIL CASES (DHJS), CENTRAL DISTRICT

CATEGORY	PLAINTIFF EVIDENCE	DEFENDANT EVIDENCE/ RE	ARGUMENT	FINAL ARGUMENT	ISSUES	MISC. ARGUMENT	CONSID-ERATION	ORDER/ JUDGEMENT	ORDER ON MISC. APPL.	MISC./ APPEARANCE	MISC.	TOTAL
CIVIL SUIT	325	262	35	292	19	187	1	30	2	0	247	1400
REGULAR CIVIL APPEAL	0	0	3	18	0	5	0	0	0	2	7	35
ARBITRATION	0	0	0	2	0	1	0	0	0	0	1	4
TRADE MARK	4	5	0	17	3	16	0	0	0	0	3	48
MISC. APPLICATION	3	3	2	8	0	16	1	0	0	2	5	40
EXECUTION	0	0	0	3	0	8	0	0	0	1	48	60
MISC. EXECUTION	0	0	0	0	0	1	0	0	0	0	2	3
TRUST ACT	0	0	0	1	0	1	0	0	0	0	0	2
RCT APPEAL	0	0	0	1	0	0	0	0	0	0	1	2
LAC	5	3	0	1	0	0	0	0	0	0	0	9
PROBATE CASE	8	5	0	7	0	6	0	0	0	0	13	39
PPA	1	0	0	0	0	0	0	0	0	0	0	1
MACT	3	5	0	11	0	0	0	8	0	0	9	36
TOTAL	349	283	40	361	22	241	2	38	2	5	336	1679

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CIVIL SUIT	526	290	29	286	51	232	1	27	1	12	275	1730
REGULAR CIVIL APPEAL	2	0	7	42	0	18	0	3	0	0	9	81
ARBITRATION	0	0	0	11	0	4	0	0	0	0	6	21
TRADE MARK	7	5	0	17	0	10	0	1	0	0	3	43
MISC. APPLICATION	17	7	1	15	0	26	0	1	0	0	29	96
EXECUTION	2	2	2	6	0	26	0	0	0	4	153	195
MISC. EXECUTION	0	0	0	0	0	1	0	0	0	0	5	6
TRUST ACT	0	0	0	0	0	1	0	0	0	0	0	1
RCT APPEAL	0	0	0	48	0	2	0	4	1	0	4	59
LAC	2	0	0	0	0	0	0	11	0	0	0	13
PROBATE CASE	39	13	0	5	0	5	0	0	0	0	31	93
PPA	0	0	0	5	0	1	0	0	0	0	0	6
MCD APPEAL	0	0	0	26	0	1	0	0	0	0	0	27
REVOCATION	1	1	0	0	0	0	0	0	0	0	1	3
MISC. CIVIL APPEAL	0	0	1	1	0	3	0	0	0	0	2	7
MACT	42	29	0	94	0	0	0	21	0	0	15	201
TOTAL	638	347	40	556	51	330	1	68	2	16	533	2582

STAGE-WISE AND CATEGORY WISE 10 YEARS OLD SESSIONS CASES (DHJS), CENTRAL DISTRICT

CATEGORY	PE	DEFENDANT EVIDENCE/ RE	ARGUMENT	FINAL ARGUMENT	STATEMENT OF ACCUSED	ISSUES	MISC. ARGUMENT	CONSID-ERATION	ORDER/ JUDGEMENT	ORDER ON MISC. APPL.	EVIDENCE	MISC./ APPEARANCE	MISC.	TOTAL
SESSION CASE	0	1	1	2	0	0	0	0	0	0	0	0	0	4
SEBI	0	8	0	4	1	0	0	0	1	0	7	0	13	34
302 IPC	1	0	0	1	0	0	0	0	0	0	0	0	0	2
OTHERS	4	0	0	0	0	0	0	0	0	0	0	0	2	6
COMPLAINT CASE	1	0	0	0	0	0	0	0	0	0	0	0	0	1
PC ACT (CBI)	21	7	4	15	6	0	0	0	1	0	0	0	2	56
SESSION TRIAL	1	1	1	1	0	0	0	0	0	0	0	0	1	5
PC ACT (ACB)	1	0	0	0	0	0	0	0	1	0	0	0	0	2
CRL. COMPLAINT U/S 135 E ACT	0	0	0	0	0	0	0	0	0	0	0	1	0	1
TOTAL	29	17	6	23	7	0	0	0	3	0	7	1	18	111

STAGE-WISE AND CATEGORY WISE 5 YEARS OLD SESSIONS CASES (DHJS), CENTRAL DISTRICT

CATEGORY	PE	DEFENDANT EVIDENCE/ RE	ARGUMENT	FINAL ARGUMENT	STATEMENT OF ACCUSED	ISSUES	MISC. ARGUMENT	CONSIDERATION	ORDER/ JUDGEMENT	ORDER ON MISC. APPL.	EVIDENCE	MISC./ APPEARANCE	CHARGE	MISC.	TOTAL
SESSION CASE	33	2	0	3	10	0	6	0	0	0	2	0	1	2	59
SEBI	0	1	0	0	0	0	0	0	0	0	3	0	0	1	5
302 IPC	7	0	0	0	0	0	0	0	0	0	0	0	0	0	7
OTHERS	23	2	0	7	0	1	0	0	0	0	0	0	0	1	34
COMPLAINT CASE	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
PC ACT (CBD)	18	3	6	8	4	0	0	0	0	0	0	6	2	4	51
SESSION TRIAL	1	1	0	1	0	0	0	0	0	0	0	0	0	1	4
PC ACT (ACB)	0	0	0	1	0	0	0	0	1	0	0	0	0	1	3
CRL. COMPLAINT U/S 135 E ACT	58	1	0	3	0	0	0	0	1	0	0	67	11	0	141
MISC. APPLICATION (CRIMINAL)	2	0	0	1	0	0	2	0	0	0	0	5	0	0	10
376IPC	2	0	0	0	0	0	0	0	0	0	2	0	0	2	6
REVISION	0	0	0	0	0	0	1	0	0	0	0	0	0	0	1
APPEAL	0	0	0	0	0	0	0	0	0	0	0	0	0	1	1
364 A/306 IPC	2	1	0	0	0	0	0	0	0	0	0	0	0	0	3
304 B	4	0	0	1	0	0	0	0	0	0	0	1	0	1	7
306 IPC	1	0	0	0	0	0	0	0	0	0	0	0	0	0	1
304 IPC	1	0	0	0	0	0	0	0	0	0	0	0	0	1	2
TOTAL	152	11	6	25	14	1	9	0	2	0	7	79	14	15	335